

- delivery by the small scale units being satisfactory.
- (iii) Preference to the products of the small scale units over the products of other manufactures in case where quality etc. are comparable.
- (iv) Supply of registration forms free of cost to bonafide small scale units and relaxation in the matter of having their own testing facilities as a pre-requisite of registration with the DGS & D
- (v) Exemption from Security Deposits of the small scale units produce a competency certificate from the National Small Industries Corporation.
- (vi) Supply of advertised tenders, specifications and Drawing to the Small Scale Industrial units free of cost.

- (vii) Deputation of inspection teams to the industrial estates and units in different States to educate them with technical know-how.

Employment Exchange in Gujarat

1653. SHRI VEKARIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) the number of Employment Exchanges in Gujarat ; and
- (b) the number of job seekers registered in those Employment Exchanges district-wise and category-wise, upto 31st March, 1971 ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) 21.

(b) The available information is given in the attached statement.

Statement

Name of Employment Exchange in Gujarat State.	No. of job-seekers on live register as on 30.6.1971*					Total
	Below Matric (including illiterates).	Matriculates.	Higher Secondary (including Intermediates/ Under-graduates).	Graduates (including Post-graduates)		
1	2	3	4	5	6	
1. Amreli	1,559	998	111	220	2,888	
2. Ahmedabad	9,673	12,644	1,632	2,582	26,531	
3. Baroda	7,934	4,679	221	1,253	14,087	
4. Bhavnagar	4,546	3,269	336	772	8,923	
5. Bhuj-Kutch	2,544	1,585	65	185	4,379	
6. Broach	2,595	3,104	278	508	6,485	
7. Bular	2,847	3,014	214	587	6,662	
8. Ahwa-Dangs	291	75	—	10	376	
9. Godhra	7,636	3,343	230	424	11,633	
10. Himatnagar	3,227	3,168	311	360	7,066	
11. Jamanagar	4,846	2,390	115	458	7,809	
12. Junagadh	4,078	2,641	257	641	7,617	
13. Mehsana	4,088	5,497	166	914	10,665	
14. Nadiad	7,169	4,994	328	1,186	13,677	

* The information relating to educated job-seekers (Matriculates and above) registered with Employment Exchanges is collected at half-yearly intervals ending June and December each year

1	2	3	4	5	6
15 Palanpur	1,551	1,574	101	159	4,385
16 Rajkot	5,365	3,798	514	891	10,568
17 Surat	4,282	3,115	357	979	8,733
18 Surrendranagar	3,067	1,461	174	359	5,061
19 Gandhinagar	4,882	2,262	197	456	7,797
20 P & E Branch** Ahmedabad	—	—	—	302	302
21 S E E P H. (a) Ahmedabad	175	208	—	40	423
TOTAL	83,355	63,819	5,607	13,286	1,66,067

Requirement of Steel in West Bengal

1654 SHRI S P BHATTACHARYYA
Will the Minister of STEEL AND MINES
be pleased to state

(1) the total quantity of steel required annually in West Bengal and

(b) the quantity of steel actually supplied to West Bengal against its requirements?

THE MINISTER OF STEEL IN THE
MINISTRY OF STEEL AND MINES
(SHRI SHAHNAWAZ KHAN) (a) Data have not been compiled regarding the steel requirements of individual States, nor are allocations of steel made statewide

(b) Information is being collected about actual despatches of steel to consumers in West Bengal and will be laid on the Table of the House

Principles of price fixation of steel

1655 SHRI S P BHATTACHARYYA
Will the Minister of STEEL AND MINES
be pleased to state the main principles of price fixation of steel?

THE MINISTER OF STEEL AND MINES (SHRI S MOHAN KUMARA-MANGALAM) The last general increase in steel prices was with effect from 1st January, 1970. Basing the calculations on the capital block of the private sector steel companies Government, at that time took into account the following factors:

(i) the cost increase arising from escalat-

ing factors since 1964 which were not covered by increase in price since that year

(ii) the higher increased depreciation charges consequent on additional investment in the following five years in fixed assets on account of replacement and modernisation programmes.

(iii) the increased interest charges consequent on additional borrowings for financing the replacement and modernisation programmes and

(iv) an element of increase provided for to cover wage increases as a result of negotiations then in progress

मध्य प्रदेश में चीनी उद्योग के लिए दूसरे मजूरी बोर्ड की शिफारिशों को कार्यान्वित करना

1656 डा० लक्ष्मीनारायण पांडेय क्या भ्रम और पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि

(क) मध्य प्रदेश तथा राजस्थान की किन-किन चीनी मिलों ने दूसरे चीनी मजूरी बोर्ड की शिफारिशों के आधार पर अपने रुमंचारियों को राहत दी है और ऐसी कौन-कौन सी मिलें हैं जिन्होंने उक्त शिफारिशों पर भ्रमल नहीं किया है,

(ख) क्या उक्त राज्यों में चीनी मिलों के अधिक सघों ने सरकार से शिकायत की है कि

** P & E - Professional & Executive

(a) S E E. P. H. - Special Employment Exchange for Physically Handicapped.